

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated - 16-05-2014

**PROCEEDINGS**

Judicial Department – Appointment of Sub Judges as Full time Secretaries in the District Legal Services Authorities- Consequential Transfers and Postings of Judicial Officers- Orders issued.

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Read:- 1.G.O( Rt) No. 668,669, 670 and 671/2014/Law dated 09.05.2014 of the Law( H) Department.

2. High Court Order No.59(2) dated 29.04.2014.

**ORDER NO. B1 – 59/ 2014**

As per the GO read above, the Government have appointed four Sub Judges/ Chief Judicial Magistrates as Full time Secretaries in the District Legal Services Authorities.

In the circumstances, the following orders are issued:-

1.Sri. Soman K., Principal Sub Judge, Thrissur, under orders of posting as Additional Sub Judge-I, Thrissur as per High Court order cited second, will retain his office of the Principal Sub Judge, Thrissur until further orders.

2.Sri.Philip Thomas, Principal Munsiff, Kozhikode-II is promoted as Sub Judge/ Chief Judicial Magistrate and posted as Sub Judge, Kasaragode. He will hand over the charge of his office to Additional Munsiff, Kozhikode -II and take charge as Sub Judge, Kasaragode from the Vacation Judge/District Judge, Kasaragode.

The Additional Munsiff, Kozhikode -II will hold the additional charge of the Principal Munsiff, Kozhikode-II until further orders.

3.Sri. Syamlal S.R., Principal Munsiff, Ernakulam is promoted as Sub Judge/ Chief Judicial Magistrate and posted as Additional Sub Judge- II, Ernakulam. He will hand over the charge of his office to Additional Munsiff-I, Ernakulam and take charge as Additional Sub Judge- II, Ernakulam from the Principal Sub Judge, Ernakulam.

The Additional Munsiff-I, Ernakulam will hold the additional charge of the Principal Munsiff, Ernakulam until further orders.

4.Sri. Jayaraj M.P., Munsiff, Thalassery, is promoted as Sub Judge/ Chief Judicial Magistrate and posted as Additional Sub Judge- I, Thrissur. He will hand over the charge of his office to Judicial First Class Magistrate, Thalassery and take charge as Additional Sub Judge- I, Thrissur from the Principal Sub Judge, Thrissur

The Judicial First Class Magistrate, Thalassery will hold the additional charge of the Munsiff, Thalassery until further orders

5.Sri. Suresh Babu V.P.M, in the cadre of Munsiff- Magistrate , now functioning as Assistant Director, KJA is promoted to the cadre of Sub Judge/ Chief Judicial Magistrate and posted as Deputy Director, Kerala Judicial Academy, High Court of Kerala. On relief from the present post, he will take charge as Deputy Director, Kerala Judicial Academy, High Court of Kerala from the Additional Director, Kerala Judicial Academy.

6.Sri.Jayakrishnan G.P., Munsiff, Thiruvalla is promoted as Sub Judge/ Chief Judicial Magistrate and posted as Sub Judge, Thodupuzha. He will hand over the charge of his office to Judicial First Class Magistrate, Thiruvalla and take charge as Sub Judge, Thodupuzha from the District Judge, Thodupuzha

The Judicial First Class Magistrate, Thiruvalla will hold the additional charge of the Munsiff, Thiruvalla until further orders.

The promotion granted to the Officers are temporary until their appointment as Sub Judge /Chief Judicial Magistrates are regularised by the High Court.

The Officers placed at Sl.No. 3 , 4 and 5 are not eligible for special Pay for extra administrative work @ ₹1875 per month in their new posts.

The officers will take charge in the new post on or after 21.05.2014.

If the officer to whom charge is to be handed over as per this proceedings is not available in station, the concerned District Judges/ Vacation Judge/ Chief Judicial Magistrates will make suitable charge arrangements.

(By Order)

  
N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (6 copies).  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L).  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director, Kerala Judicial Academy.  
The Member Secretary , KELSA,  
The District Judges Thiruvananthapuram, Thodupuzha,  
Thrissur, Kasaragode, Pathanmathitta, Thalassery and Kozhikode

The Chief Judicial Magistrate, Thalassery and Pathanamthitta  
The Principal Sub Judge, Thrissur  
The Officers and the Courts concerned  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B 3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.  
The Kerala Judicial Academy, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.